

1	2	3	4
Conservation Reserves (Con. Res.)	55	1939.90	0.06
Community Reserves (Com. Res.)	4	20.69	0.00
TOTAL Protected Areas (PAs)	677	162037.28	4.93

Irregularities in environmental clearance to new industries

1894. DR. V. MAITREYAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that some irregularities have been found in granting environmental clearances for establishing new industries in the country;

(b) if so, the details thereof;

(c) whether Government proposes not to grant any clearance to new industries for time being so as to check the said irregularities;

(d) if so, whether Government proposes to bring any white paper in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) No, Sir.

(b) Does not arise in view of reply to (a) above.

(c) No, Sir.

(d) and (e) Do not arise in view of reply to (c) above.

Rehabilitation of tigers

†1895. SHRI MOHAN SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any census has been held to ascertain the number of tigers in different parts of the country;

(b) if so, the number of different sub species of tigers like tiger, gular and cheetah etc. in the country, separately;

† Original notice of the question was received in Hindi.